



Views on Interconnection Usage Charges

1 message

Yash Yadav <yash19382@gmail.com>

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November 2, 2019

To

The Chairman,
Telecom Regulatory Authority of India,
Mahanagar Doorsanchar Bhawan Next to Zakir Hussain College, Jawaharlal Nehru Marg (Old [Minto Road](#)) New Delhi: 110 002

Sub: Views on Interconnection Usage Charges

Dear Sir,

You will appreciate our view that currently, when all telecom service providers (TSPs) are having large comparable networks as well as market share, there is no case of IUC termination charge as such. Retaining IUC termination charges inherently amounts to giving an undeserved incentive/subsidy to old Telecom Operators who have still not modernised and upgraded their networks (using 2G/3G). It encourages them to use outdated 2G/3G networks whose capital cost is already almost fully depreciated and avoid investments in new efficient IP technologies.

We strongly plead that the government should not offer any concession rather should implement bill and keep regime (in place of IUC), as it decided in the year 2017. No paise / per minute should be charged by any operator in pretext of IUC fee. We await to see your decision on the above subject.

With regards

Yours Sincerely

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Cc

Shri Ravi Shankar Prasad, Hon'ble Minister, Ministry of Communications & IT, Department of Telecommunications, 20, Sanchar Bhawan, [Ashoka Road, New Delhi-110001](#)Shri (Dr) P K Mishra, Principal Secretary to the Prime Minister, Government of [India, South Block, \(Rajpath\), Raisina Hills, New Delhi-110011](#)